

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/257(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS HIMADRI JEWELLERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. S.K. Tiwari, Adv.**

**ORDER**

1. Learned counsel for the petitioner present.
2. Enlargement of time is sought on behalf of the ROC for filing service affidavit.  
Let the needful be done within three weeks.
3. Post this matter on **11.11.2022**. In the meantime, hardcopy shall be filed by registry.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**